

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/ C P No. 95/ND/2016

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Ram Avtar Agarwal VIS Arcadia Realty Pvt Ltd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1955

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Rishi Sood	Advocate	Petitioner	}
2	Ashutosh Gupta	Advocate	Petitioner	
3.	MR. ARUN SAXENA	(Adv.)	Respondent	Nalini
4.	MS. NALINI	(Adv.)	Non - Parties (Proposed Res.)	

CP No.95/ND/2016

Sh. Rishi Sood alongwith Sh. Ashutosh Gupta, Advocates for the petitioner.

Sh. Arun Saxena alongwith Ms. Nalini, Advocates for the respondent.

Argument in respect of the Company Application No.48/2017 as filed by a 3rd Party/applicant for impleadment are heard. The order is reserved.

The case is further fixed for the argument in respect of the maintainability application on 16th October, 2017.

Dated:18.09.2017

Sd _____
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash